

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:159

ANSWERED ON:05.07.2004

TOURISM PROJECTS

Meghwal Shri Kailash; Rao Shri Kavuru Samba Siva

Will the Minister of TOURISM be pleased to state:

(a) the tourism projects sent by the State Governments to the Union Government for approval during the last three years, till date, State-wise;

(b) the number of projects approved alongwith financial assistance provided to the State Govts. during the said period, project-wise;

(c) whether only a small percentage of tourism potential is being exploited at present; and

(d) if so, the facts thereof and the steps taken to exploit the full tourism potential in the ensuing years?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (SMT. RENUKA CHOWDHURY)

(a) and (b): Development of tourism is primarily undertaken by the State Governments/UT Administrations. The Department of Tourism, however, extends financial assistance for tourism projects identified in consultation with them. A statement containing State-wise information in respect of tourism projects sanctioned during 2001-02, 2002-03 and 2003-04 is annexed.

(c) and (d) The Department of Tourism is making efforts in cooperation with the State Governments and the Tourism Industry to realise the full potential of tourism in the country. This is a continuous process.

ANNEXURE

STATEMENT IN REPLY TO PART (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO.159 ON 5.7.2004 REGARDING TOURISM PROJECTS

STATE-WISE TOURISM PROJECTS SANCTIONED DURING 2001-02 TO 2003-04

(Rs.in Lakhs)

S.No	State/UT	No of Project Sanctioned	Amount Sanctioned
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1.	Andhra Pradesh	14	1621.85
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2.	Assam	19	1479.09
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3.	Arunachal Pradesh	25	1407.80
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4.	Bihar	15	1525.77
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5.	Chattisgarh	18	1348.00
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6.	Goa	12	130.99
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7.	Gujarat	21	1423.13
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8.	Haryana	31	1673.07
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9.	Himachal Pradesh	46	1119.28
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10.	J&K	11	1054.88	
11.	Jharkhand	4	1189.00	
12.	Karnataka	28	2089.91	
13.	Kerala	28	2149.94	
14.	Madhya Pradesh	39	1589.45	
15.	Maharashtra	28	2683.49	
16.	Manipur	3	87.68	
17.	Meghalaya	10	198.44	
18.	Mizoram	17	782.11	
19.	Nagaland	14	1113.04	
20.	Orissa	11	505.10	
21.	Punjab	8	136.50	
22.	Rajasthan	29	2748.51	
23.	Sikkim	26	1606.16	
24.	Tamilnadu	39	2432.49	
25.	Tripura	16	780.70	
26.	Uttaranchal	10	843.95	
27.	Uttar Pradesh	15	1466.54	
28.	West Bengal	32	1148.39	
29.	Andaman & Nicobar	0	0	
30.	Chandigarh	7	25.75	
31.	Dadar & Nagar Haveli	3	11.77	
32.	Delhi	37	3875.29	
33.	Daman & Diu	5	319.57	
34.	Lakshadweep	1	17.00	
35.	Pondicherry	6	331.65	

Total 628 40916.29